GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA UNSTARRED OUESTION NO. 1710

ANSWERED ON 30/07/2025

ENERGY FROM ALTERNATIVE SOURCES OF ENERGY

1710. SHRI MANISH JAISWAL

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government is working on any project to obtain energy from alternative sources of energy rather than conventional sources of energy like coal in the State of Jharkhand and if so, the details thereof;
- (b) whether the Government has appointed any expert team to identify the source of alternative energy in the State of Jharkhand;
- (c) if so, the details thereof and the findings of the expert team; and
- (d) whether the Government has sanctioned/released any funds for the State of Jharkhand to shift from conventional to alternative sources of energy and if so, the details thereof?

ANSWER THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) The Government has been implementing various schemes/ programmes to promote development and deployment of renewable energy in the country including in the State of Jharkhand. The details of the major ongoing schemes/programmes are given at **Annexure**.

Further, as per the information received from Jharkhand Renewable Energy Development Agency (JREDA), Jharkhand Government is also working on development of many renewable energy projects to obtain energy from alternative sources of energy.

- (b)&(c) JREDA has informed that an expert team has been appointed in the State of Jharkhand to identify the source of alternative energy in the State and following are findings:
- 600 MW of floating solar potential has been identified in Chandil Dam.
- 14 MW ground mounted potential has been identified in two districts of Jharkhand (Palamu- 9 MW, West Singhbhum- 5 MW)
- (d) Under the schemes/programmes being implemented by the Ministry of New and Renewable Energy, the Central Financial Assistance (CFA) is released in accordance with the respective scheme guidelines. Details of the CFA released for the renewable energy projects in the State of Jharkhand under the major ongoing schemes being implemented by the Ministry during the last three years and the current year are given below:

(Rs. in crore)

Financial	Solar	Rooftop	PM	PM
Year	Parks	Solar	KUSUM	JANMAN
2022-23		3.00	20.04	
2023-24			2.36	
2024-25		19.37	48.73	6.43
2025-26				
(Upto June,	55.00	2.39	16.37	
2025)				

Annexure referred to in reply of part (a) of the Lok Sabha Unstarred Question No. 1710 to be answered on 30.07,2025

Details of the major ongoing renewable energy schemes / programmes

- 1. Scheme for Development of Solar Parks and Ultra-mega Solar Power Projects with a target of setting up 40,000 MW capacity. Under the scheme, the infrastructure such as land, roads, power evacuation system water facilities are developed with all statutory clearances/approvals. Thus, the scheme helps expeditious development of utility-scale solar projects in the country.
- 2. PM-Surya Ghar: Muft Bijli Yojana for installing rooftop solar for one crore households by 2026-27.
- 3. Production Linked Incentive scheme 'National Programme on High Efficiency Solar PV Modules' for achieving manufacturing capacity of Giga Watt (GW) scale in High Efficiency Solar PV modules (Tranche- I & II).
- 4. PM-KUSUM Scheme for setting up decentralized solar or other renewable energy power plants, installation of stand-alone solar agriculture pumps, and solarization of existing grid-connected agriculture pumps, including feeder-level solarization. The scheme benefits not only farmers but also the States and DISCOMs.
- 5. Central Public Sector Undertaking (CPSU) Scheme Phase-II (Government Producer Scheme) for setting up 12,000 MW grid-connected Solar Photovoltaic (PV) Power Projects by Government Producers, using domestically manufactured solar PV cells and modules, with Viability Gap Funding (VGF) support, for self-use or use by Government/ Government entities, either directly or through Distribution Companies (DISCOMS).
- 6. National Green Hydrogen Mission launched with aim to make India a Global Hub for production, utilization and export of Green Hydrogen and its derivatives.
- 7. Green Energy Corridors (GEC): to create intra-state transmission system for renewable energy projects. Central Financial Assistance (CFA) is provided to set up transmission infrastructure for evacuation of Power from Renewable Energy projects in total ten States (considering both the phases of GEC).
 - (i) Intra-State Transmission System Green Energy Corridor Phase-I in eight States
 - (ii) Green Energy Corridor Phase-II
 - a) Intra-State Transmission System in Seven States
 - b) Inter-State Transmission System for 13 GW RE Projects in Ladakh
- 8. Viability Gap Funding (VGF) Scheme for Offshore Wind Energy Projects for installation and commissioning of 1 GW of Offshore Wind Energy Projects (500 MW each off the coast of Gujarat and Tamil Nadu), also for upgradation of two ports to meet logistics requirements for offshore wind energy projects.
- 9. Bio-Energy Programme:
 - Waste to Energy Programme : Programme on Energy from Urban, industrial and Agricultural Wastes/Residues
 - Biomass Programme: Scheme to Support Manufacturing of Briquettes & Pellets and Promotion of Biomass (non-bagasse) based cogeneration in Industries.
 - Biogas Programme : for promotion of family type Biogas plants
- 10. Renewable Energy Research and Technology Development (RE-RTD) Programme.
- 11. Human Resource Development Scheme with components such as short term trainings & skill development programmes, fellowships, internships, support to lab upgradation for RE and renewable energy chair.
- 12. New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Aabha Janjatiya Gram Utkarsh Abhiyan (DA JGUA) with a provision for providing off-grid Solar Lighting where electricity supply through grid is not techno-economically feasible.